To,

The Commissioner of Central Excise, Chennai-III,
26/1, Mahatma Gandhi Road,
Nungambakkam,
Chennai- 600034.


Sir,

I am directed to forward herewith a copy of Election Commission of India’s letter No. 76/Instructions/2015/EEPS/Vol.IV/317 dated 18th June, 2015 forwarding therewith appointment letter in respect of Shri J. Md. Navfal, Deputy Commissioner as Expenditure Observer in biennial Election to the Andhra Pradesh Legislative Council.

2. It is requested that the officer under your charge may be directed to ensure his presence to his assigned Assembly Constituency on 18th June, 2015.

Yours faithfully,

(S.A. Ansari)

Under Secretary to the Government of India
Tel. No. 011-23095528.

Copy to:-
1. The Website Manager, CBEC with the request to upload this letter alongwith enclosures at the official website of CBEC.

2. The Secretary, (Shri Avinash Kumar, Under Secretary), Election Commission of India, New Delhi for information w.r.t to the Commission’s letter referred above.

(S.A. Ansari)

Under Secretary to the Government of India